

# ACT NO. XXI OF 1937.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 14th April, 1937.)

## An Act further to amend the Indian Tariff Act, 1934, for a certain purpose.

WHEREAS it is expedient further to amend the Indian Tariff Act, 1934, for the purpose herein-after appearing; It is hereby enacted as follows:—

1. This Act may be called the Indian Tariff (Amendment) Act, 1937. Short title.

2. In the First Schedule to the Indian Tariff Act, 1934, for Item No. 10 (2) the following item shall be substituted, namely:— Amendment of First Schedule, Act XXXII of 1934.

" 10(2)	BROKEN RICE	Protective	Twelve annas per Indian maund of 82 2/7 lbs. avoirdupois weight.	March 31st, 1938."
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<sup>1</sup>This section came into effect on the 31st March, 1937, by virtue of a declaration inserted in the Bill under the Provisional Collection of Taxes Act, 1931 (XVI of 1931).

*Price anna 1 or 1½d.*

GIPD—S1—52 LD—14-5-37—7,000.

XXXII of 1934.

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